

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 20.6.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/724/ (IB)/2018  
NAME OF THE PETITIONER(S) : SANGHVI MOVERS LTD  
NAME OF THE RESPONDENT(S) : TECH SHARP ENGINEERS PVT LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1) P.R. Rajkumar

Counsel for the Petitioner

P.R. Rajkumar

**ORDER**

Counsel for the Operational Creditor present. No representation on behalf of the Corporate Debtor. **The Registry** is directed to issue notice to the Corporate Debtor. Counsel for the Operational Creditor is also permitted to serve private notice to the Registered Office of the Corporate Debtor and file proof of the same along with an affidavit on the next date of hearing. Put up on **20.07.2018 at 10.30 A.M.**

-sd-  
(CH. MOHD. SHERIFF TARIQ)  
MEMBER (JUDICIAL)

VS